

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.05.2025

<u>NOTICE</u>

Please take notice that the following matters listed in the Court – IV on 14.05.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 15 of 2021 Part Heard	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff Rohan Arora	Balaji Subramanian Davander Prasad, Dy. Director Law CCI
2.	Comp. App. (AT) No. 200 of 2022 & I.A. No. 931 of 2024 Part Heard	CA Som Prakash Aggarwal Vs. National Financial Reporting Authority (NFRA)	C V Sajan	Zohiab Hossain
3.	Comp. App. (AT) No. 177 of 2024 & I.A. No. 4179 of 2024 Part Heard	With S. Prakash Aggarwal & Co. Vs. National Financial Reporting Authority (NFRA)	Rishi Singhal	Zohiab Hossain

By order of Hon'ble Chairperson -Sd/-Registrar